Shastri, Shri Ramanand Sheth, Shri T. M. Shiv Chandika Prasad, Shri Shukla, Shri S. N. Siddayya, Shri Siddeshwar Prasad, Shri Singh, Shri D. N. Sinha, Shri Mudrika Sinha, Shrimati Tarkeshwari Sonar, DR. A. G. Suder Lal, Shri Supakar, Shri Sradhakar Surendra Pal Singh, Shri Sursingh, Shri Swaran Singh, Shri Tamaskar, Shri

MR. DEPUTY-SPAKER: The result* of the Division is: Ayes:78; Noes: 140.

The motion was negatived.

17.28 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

THIRTY-SIXTH AND THIRTY-SEVENTH REPORTS

SHRI BHALJIBHAI PARMAR (Dohad): I beg to move:

"That this House do agree with the Thirty-sixth and Thirty-seventh Reports of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st and 28th August 1968, respectively".

Tarodekar, Shri V. B. Tiwari, Shri D. N. Tula Ram, Shri Venkatasubbajah, Shri P. Verma, Shri Prem Chand Virbhadra Singh, Shri Vyas, Shri Ramesh Chandra

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirty-sixth and Thirty-seventh Reports of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st and 28th August 1968, respectively".

The motion was adopted

17.29 hrs.

RESOLUTION RE: MOVEMENT IN CZECHOSLOVAKIA-Contd

MR. DEPUTY-SPEAKER: Further discussion of the following Resolution moved by Shri Surendranath Dwivedy on the 14th August 1968:

"This House hails the brave people of Czechoslovakia in their bid to liberalise and democratic, the political life of their country, reiterates its faith in the policy of non-involvement and non-interference in the internal affairs of any country and appeals to all freedom loving countries to extend their support and sympathy to the movement in Czechoslovakia",

along with amendment moved.

AYES: Sarvashri Gulam Mohammad Bakshi, K. P. Singh Deo and Dr. Ranensen

NOES: Sarvashtri J. N. Pramanik, G. Venkataswamy and A. S. Saigal.

^{*}The following Members also recorded their votes: